

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 01**  
**CA(CAA)-49(PB)/2020**

**IN THE MATTER OF:**

Almondz Global Infra-Consultants Ltd. and  
Almondz Global Securities Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 20.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Anuj Kumar, Adv.

**ORDER**

Submissions heard. **Order Reserved.**

Sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**